

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1817
ANSWERED ON:26.07.2002
FINANCIAL AID TO KARNATAKA
IQBAL AHMED SARADGI

Will the Minister of FINANCE be pleased to state:

(a) Whether the State Government of Karnataka is set to get Rs. 19,691.98 crore in total transfers of funds from the Union Government as per the recent calculations made by the Union Finance Ministry on the basis of the recommendations made by the Eleventh Finance Commission; and

(b) if so, the details thereof and to what extent it is more than in the Tenth Finance Commission?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANT G GEETE)

(a)&(b): Total estimated transfer to Karnataka for the period 2000-05 as per the recommendations of the Eleventh Finance Commission (EFC) is as under:

(Rs. in Crore)

| | | |
|----|---|----------|
| 1. | Share in Central Taxes and Duties | 18552.48 |
| 2. | Grants for Upgradation and Special Problems | 311.53 |
| 3. | Grants for Local Bodies | 518.94 |
| 4. | Centre`s share of Calamity Relief Fund | 309.03 |
| 5. | Centre`s contribution to Incentive Fund | 286.15 |
| | Total | 19978.13 |

Total estimated transfer to Karnataka recommended by EFC for 2000-05 is 89.89% more than the total estimated transfer recommended by the Tenth Finance Commission (TFC) for 1995-2000.